



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**VACATION COURT (SUPPLEMENTARY CAUSELIST)**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Tuesday,29th June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION (BA)</u></b>				
27	Bail Appln./1396/2021 B/O	MAKBUL ALI @ BADAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA MS. A MESEN	PP, ASSAM
28	Bail Appln./1397/2021 B/O	MD ARSHAD HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN	PP, ASSAM
<b><u>MOTION</u></b>				
29	Crl.Pet./351/2021 B/O	STATE OF ASSAM <b>Versus</b> BIJU ALI AND ANR.	MR. M PHUKAN	
30	AB/1791/2021 B/O	PANKAJ KUMAR KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	PP, ASSAM
31	AB/1793/2021 B/O	SUBHIT SAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR A HAWARI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	AB/799/2021 FIXED	SMT. PRANITA BALA KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR. M HUSSAIN MR. R D BHUYAN MR D DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/06/2021